

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 230**  
**(IB)-684(ND)2020**  
**IA/3818/2021**

**IN THE MATTER OF:**

**Dharm Vir Gupta**

... **Applicant/Petitioner**

**Versus**

**M/s. SARE Realty Projects Private Limited.**

... **Respondent**

**Under Section: 9 of IBC, 2016 (Liq.)**

**Order delivered on 25.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :** Adv. Ujjal Banerjee, Adv. Akash Khurana for R-2 to  
R-5 in IA- 3818/2021

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 5:00 pm., let the matter be listed for hearing on 30.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**